

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-503
IB-215/ND/2020

IN THE MATTER OF:

Mayfair Biotech Pvt. Ltd

V/s

Good Value Chemicals Pvt. Ltd

...Applicant

...Respondent

SECTION

U/s SEC.9 IBC

Order delivered on 04.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Sanyam Jain

ORDER

Mr. Saiyam Jain, has appeared on behalf of Corporate Debtor/respondent and undertakes to file Vakalatnama as well as the reply.

Considering this fact that since, this matter is listed for the first time after the lockdown, so, last opportunity is given to the Corporate Debtor to file reply within 10 days from today after serving advance copy of the same to the Ld. Opposite Counsel.

Thereafter, rejoinder be filed within one week from the date of receipt of the reply. List on 11.03.2021.

-Sd/-
(K.K. VOHRA)
MEMBER (T)

-Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)